

TRADE MARKS REGISTRY, KOLKATA**OPPOSITION HEARING BOARD FROM 01/09/2022 to 15/09/2022
FOR THE MONTH OF SEPTEMBER, 2022****Date: 01/09/2022**

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	749778	1683741	C. J. ASSOCIATES. VS VISHESH & ASSOCIATES
2	746931	1606785	D. SEN & CO VS JAYA MANGHWANI, ADVOCATE
3	226797	1375994	D. SEN & CO VS LALL & SETHI
4	764244	1658965	INFINITY INTERNATIONAL VS MOHAN ASSOCIATES
5	713367	1409642	VINAY KUNWAR VS CHAKRABORTY & ASSOCIATES
6	737393	1582755	ANJAN SEN & ASSOCIATES VS LALJI ADVOCATES
7	728446	1531196	S. MAJUMDAR & CO VS MANGLA REGISTRATION SERVICE
8	737386	1602511	TRADE MARK BUREAU VS R.K. DEWAN & CO
9	257194	1360653	KOLKATA TRADE MARK SERVICE VS DELHI REGISTRATION SERVICE
10	239155	1373924	S. MAJUMDAR & CO VS WORLDWIDE REGISTRATION BUREAU
11	729661	1534074	D. SEN & CO VS ASHOK KUMAR J. DAGA, ADVOCATE
12	718148	1442889	D. SEN & CO VS Y. J. TRIVEDI & CO

13	226912	1363232	D. P. AHUJA & CO VS WORLDWIDE REGISTRATION BUREAU
14	809583	1585636	MITRA & ASSOCIATES VS D. SEN & CO.
15	821703	1763201	NORTH EAST TRADE MARK BUREAU VS R.K. DEWAN & CO.
16	723616	1487578	KOLKATA TRADE MARK SERVICE. v/s ANAND AND ANAND.
17	717845	1437888	L.S. DAVAR & CO. v/s M. P. MIRCHANDANI & CO.
18	726392	1417284	SUJATA CHAUDHRI IP ATTORNEYS v/s D. K. DHINGRA, ADVOCATE.
19	714277	1428385	SANDERSONS & MORGANS v/s MAHTTA & CO.
20	720288	1469754	G. S. RIJHWANI & CO. v/s R.K. PRODUCTS
21	733821	1508391	KOLKATA TRADE MARK SERVICE. v/s Y. J. TRIVEDI & CO.
22	849219	1465316	RAJEEV KUMAR JAIN v/s R.K. DEWAN & CO.
23	733880	1503461	KOLKATA TRADE MARK SERVICE. v/s ARJUN T. BHAGAT & CO.
24	725223	1429268	C. J. ASSOCIATES. v/s PRATHIBA M SINGH, ADVOCATE.
25	729946	1421118	D. P. AHUJA & CO. v/s HOLLA ASSOCIATES
26	754895	1576088	C. J. ASSOCIATES. v/s HENAL VAKHARIA & CO.ADVOCATES,
27	727591	1452230	TAJ TRADE MARK PVT. LTD. v/s DINESH & CO.
28	719988	1457691	D. SEN & CO. v/s ANAND AND ANAND.

29	718504	1490071	D. SEN & CO. v/s ANAND AND ANAND.
30	753733	1475142	DASWANI & DASWANI. v/s W. S. KANE & CO.
31	714625	1405245	D. SEN & CO. VS VARIKASERY & VARIKASERY.
32	731500	1359571	KOLKATA TRADE MARK SERVICE VS TRADE MARK REGISTRATION BUREAU
33	714737	1410419	D. P. AHUJA & CO. VS LALJI ADVOCATES
34	710706	1350765	D. P. AHUJA & CO. VS ASHOKA TRADE MARKS CO.
35	727456	1409869	S.S. DATTA & ASSOCIATES vs DELHI REGISTRATION SERVICES
36	712458	1403886	JEETEN KUMAR DHAL vs DELHI REGISTRATION SERVICES
37	225915	1330372	KOLKATA TRADE MARK SERVICE vs JOSEPH VARIKASERY
38	213067	1344657	KOLKATA TRADE MARK SERVICE vs USHA A. CHANDRASEKHAR,ADVOCATE
39	717887	1352304	SANJAY KHETAN VS BAL PHARMA LTD.
40	239164	1374163	ITC LIMITED vs WORLDWIDE REGISTRATION BUREAU
41	711455	1400943	SHUKLA TRADE MARK COMPANY Vs TRADE MARK REGISTRATION BUREAU
42	232794	1375506	D. SEN & CO Vs INTERNATIONAL TRADE MARKS BUREAU
43	805882	2287544	SKYLINE Vs GLOW WELL

44	805882	2319226	D.P. AHUJA & CO Vs SUN PHARMA LABORATORIES LIMITED
45	233063	1359563	FIDUS LAW CHAMBERS Vs PUNJAB REGISTRATION SERVICE
46	222686	1343676	D.SEN & CO Vs LALL & SETHI
47	714545	1410428	D. P. AHUJA & CO. Vs LALJI ADVOCATES
48	246739	1365967	DASWANI & DASWANI Vs G.S. RIJHWANI & CO
49	248606	1389357	D. GHOSH & CO. Vs ANAND AND ANAND
50	712359	1401258	S. MAJUMDAR & CO Vs ASHOKA REGISTRATION SERVICE

Date: 05/09/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	249978	1363200	D.P. AHUJA & CO VS NEON LABORATORIES LIMITED
2	727853	1527038	MANGAL PUR CEMENT (P) LTD VS TRADE MARK REGISTRATION BUREAU
3	822129	1563655	L.S. DAVAR & CO VS CITRUS RESORTS PRIVATE LIMITED
4	815914	1828522	SEVEN DAYS FOODS PVT.LTD. VS GAURAV AGRAWAL
5	821292	1870563	DASWANI & DASWANI. VS V. GOPALAKRISHNA,ADVOCATE
6	245232	1391658	DASWANI & DASWANI VS SHUKLA TRADE MARK COMPANY

7	255264	1391162	S.MAJUMDAR & CO. VS R.K.DEWAN & CO
8	714359	1379865	CHAKRABORTY & ASSOCIATES VS WORLDWIDE REGISTRATION BUREAU SHUKLA TRADE MARK COMPANY
9	754693	1761832	VS ARJUN T. BHAGAT & CO.
10	747005	1717288	GOODWILL REGISTRATION SERVICE VS SHUKLA TRADE MARK COMPANY.
11	762828	1584419	GOODWILL REGISTRATION SERVICE VS V. RAVI, ADVOCATE
12	740132	1599934	SHUKLA TRADE MARK COMPANY VS S.S. DATTA & ASSOCIATES
13	749213	1633023	MARTINA BIO GENICS PVT. LTD VS M/S. V.A. ASSOCIATES
14	756162	1743928	D. P. AHUJA & CO VS SEN - OBEROI
15	747789	1619506	SHUMANTO GUPTA, ADVOCATE VS MADAMSER & CO
16	718499	1411842	D. SEN & CO. vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
17	251359	1374603	RAJEEV KR. JAIN, ADVOCATE vs TRADE MARK REGISTRATION BUREAU
18	723598	1481142	L.S. DAVAR & CO. vs USHA A. CHANDRASEKHAR.
19	210962	1263683	DASWANI & DASWANI vs IMPERIAL TOBACCO LTD.
20	208371	1325284	TRADE MARK REGISTRATION BUREAU vs ARJUN T. BHAGAT & CO.
21	208320	1275425	TRADE MARK REGISTRATION BUREAU vs D.P. AHUJA & CO

22	732513	1324947	SHUKLA TRADE MARK COMPANY. Vs LALL LAHIRI & SALHOTRA
23	713342	1462793	SKYLINE. Vs DABUR INDIA LIMITED
24	722492	1469426	D. P. AHUJA & CO. vs GROSER & GROSER.
25	714287	1450526	TRADE MARK REGISTRATION BUREAU. Vs D. SEN & CO.
26	718728	14212652	DATTA & ASSOCIATES. Vs ANAND AND ANAND.
27	720011	1469368	ARJUN T. BHAGAT & CO. vs INTERNATIONAL TRADE MARKS BUREAU.
28	729718	1457833	D. P. AHUJA & CO. vs MADAMSER & CO.
29	717375	1440858	L.S. DAVAR & CO. vs ARJUN T. BHAGAT & CO.
30	728881	1422602	REMFY & SAGAR vs ASHOKA TRADE MARKS CO.
31	712812	1379865	D. P. AHUJA & CO. vs V.VEERARAGHAVAN, ADVOCATE
Date: 06/09/2022			
S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	747790	1636053	DE PENNING & DE PENNING vs MADAMSER & CO.
2	248273	1387999	TRADE MARK REGISTRATION BUREAU vs AJAY PLASTIC INDUSTRIES

3	257577	1356716	L.S. DAVAR & CO vs WESTERN EXPRESS INDUSTRIES LTD
4	250099	1379235	E.S. GODFREY & SON vs DEPENNING & DEPENNING
5	723474	1483135	TRADE MARK REGISTRATION BUREAU vs TRADE MARK PROTEC COMPANY
6	714822	1466516	D. SEN & CO vs CHANDRAKANT M JOSHI
7	719114	1368756	L.S. DAVAR & CO. vs DELHI REGISTRATION SERVICES
8	225828	1370416	DRAKT PHARMACEUTICAL PVT.LTD vs CADILA PHARMACEUTICALS LTD
9	261461	1345438	GLOW WELL vs D. SEN & CO.
10	233747	1375502	D. SEN & CO vs ANAND AND ANAND
11	729658	1534077	D. SEN & CO. Vs ASHOK KUMAR J. DAGA, ADVOCATE
12	218598	1342859	S. MAJUMDAR & CO vs DELHI REGISTRATION SERVICE
13	712757	1404869	TRADE MARK REGISTRATION BUREAU vs DE PENNING & DE PENNING
14	747517	1605123	S. MAJUMDAR & CO vs DELHI REGISTRATION SERVICES
15	756119	1718725	D. SEN & CO vs AMARJIT & ASSOCIATES
16	729245	1519709	KHARAGPUR TRADE MARK BUREAU vs ARORA REGISTRATION SERVICE
17	713093	1415194	DASWANI & DASWANI vs TRADE MARK REGISTRATION BUREAU

18	714204	1478717	TRADE MARK REGISTRATION BUREAU. Vs M.P.MIRCHANDANI & CO.,
19	723597	1481142	L.S. DAVAR & CO. vs USHA A. CHANDRASEKHAR.
20	721371	1498322	S. MAJUMDAR & CO. vs LALL & SETHI.
21	716353	1462606	D. P. AHUJA & CO. vs WORLDWIDE REGISTRATION BUREAU.
22	717378	1476374	ARJUN T. BHAGAT & CO. vs CRYSTAL COOK-N-SERVE PRODUCTS PVT LTD
23	713604	1412991	S. MAJUMDAR & CO. vs DASWANI & DASWANI.
24	719989	1457692	D. SEN & CO. vs ANAND AND ANAND.
25	720594	1454996	TRADE MARK REGISTRATION BUREAU. Vs TRADE MARK PROTEC COMPANY.
26	717853	1484524	KOLKATA TRADE MARK SERVICE. Vs Y. J. TRIVEDI & CO
27	719264	1462790	SKYLINE. Vs Y. J. TRIVEDI & CO.
28	724555	1475948	D. SEN & CO vs KRISHNA & SAURASTRI
29	718151	1416120	SHUKLA TRADE MARK COMPANY. Vs C. VENKATASUBRAMANIAM.
30	720012	1469370	ARJUN T. BHAGAT & CO. Vs INTERNATIONAL TRADE MARKS BUREAU.
31	717357	1484955	K.C. PATEL & CO. vs M. P. MIRCHANDANI & CO.

Date: 07/09/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	215430	1341768	DASWANI AND DASWANI vs G.S. RIJHWANI & CO
2	247798	1385135	D. SEN & CO. vs N.RANGA RAO & SONS
3	717274	1362876	ANAND AND ANAND vs ORBIT TOURS & TRADE FAIRS PVT.LTD.
4	255371	1399219	SHUKLA TRADE MARK COMPANY, vs M. J. CHAWLA
5	713218	1402269	S.S. DATTA & ASSOCIATES vs GOODWILL REGISTRATION SERVICE
6	250428	1363457	S. MAJUMDAR & CO vs WORLDWIDE REGISTRATION BUREAU
7	257152	1360654	KOLKATA TRADE MARK SERVICE vs DELHI REGISTRATION SERVICE
8	240662	1365798	KOLKATA TRADE MARK SERVICE vs SUMMIT AGGARWAL
9	247868	1369688	TRADE MARK BUREAU vs TAJ TRADE MARK AGENCY
10	228059	1344237	SHUKLA TRADE MARK COMPANY vs PKP CONSULTANTS PVT LTD
11	719275	1391203	D. P. AHUJA & CO. vs WORLDWIDE REGISTRATION BUREAU
12	730904	1394501	L.S. DAVAR & CO. vs CHANDRAKANT M JOSHI
13	223004	1353874	L.S. DAVAR & CO vs LALL & SETHI

14	246259	1362714	S. MAJUMDAR & CO vs REMFREY & SAGAR
15	750353	1705673	D. SEN & CO vs Y. J. TRIVEDI & CO.
16	223259	1298934	TRADE MARK REGISTRATION BUREAU. vs SRI SAPTHAGIRI POLYMERS
17	202493	1270240	KOLKATA TRADE MARK SERVICE vs USHA CHANDRASEKHAR
18	201726	1275319	KOLKATA TRADE MARK SERVICE vs SHUKLA TRADE MARK COMPANY
19	205225	1265307	DASWANI AND DASWANI vs VISHESH & ASSOCIATES
20	200210	1282144	KOLKATA TRADE MARK SERVICE vs C.J. ASSOCIATES
21	202890	1297102	DASWANI & DASWANI. Vs G.S. RIJHWANI & CO
22	203453	1301494	TRADE MARK REGISTRATION BUREAU vs SHUKLA TRADE MARK CO.
23	212955	1318829	D. P. AHUJA & CO. Vs METROPOLITAN TRADING COMPANY
24	198303	1280886	DEPENNING & DEPENNING vs MADAMSER & CO.
25	201098	1267683	S.MAJUMDAR vs DASWANI AND DASWANI
26	204573	1282513	L.S.DAVAR & CO. vs ANAND & ANAND
27	201015	1280064	LAXMINARAYAN SHAW vs Y.J. TRIVEDI & CO.
28	710055	1268737	KOLKATA TRADE MARK SERVICE vs PUTHRAN & ASSOCIATES

29	236325	1363190	KHAITAN & CO vs ANAND & ANAND
30	208259	1190955	DASWANI & DASWANI. Vs SUN PHARMACEUTICAL INDUSTRIES LTD.
Date: 08/09/2022			
S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	793542	1763779	S.S. DATTA & ASSOCIATES vs S.S. RANA & CO.
2	235553	1350036	DASWANI & DASWANI vs THE CALCUTTA TRADE MARK CO
3	234055	1388432	D. SEN vs TRADE MARK REGISTRATION BUREAU
4	826994	1761581	KHARAGPUR TRADE MARK BUREAU vs DELHI REGISTRATION SERVICE
5	713351	1383395	SHUKLA TRADE MARK COMPANY vs LALL LAHIRI & SALHOTRA
6	230056	1375502	D. SEN & CO vs LAW & PRUDENCE
7	237021	1359248	S.MAJUMDAR vs REMFREY & SAGAR
8	223266	1387269	SHUKLA TRADE MARK COMPANY vs ARORA REGISTRATION SERVICE
9	228060	1344236	SHUKLA TRADE MARK CO vs PKP CONSULTANTS PVT LTD
10	741065	1648422	KPLM & CO. vs J.B. CHEMICALS & PHARMACEUTICALS LTD
11	755300	1696939	D. SEN & CO. vs Y. J. TRIVEDI & CO.

12	797422	1848981	L.S. DAVAR & CO. vs CHANDRAKANT M JOSHI
13	801426	1811822	S. MAJUMDAR & CO vs ARJUN T. BHAGAT & CO.
14	742612	1684847	SHUKLA TRADE MARK COMPANY vs S. MAJUMDAR & CO.
15	814874	1838471	DASWANI & DASWANI vs HIRAL C. JOSHI
16	206724	1311809	A. SHUNGLU & CO. vs SHUKLA TRADE MARK COMPANY,
17	197126	1289584	D.P. AHUJA & CO vs ARORA REGISTRATION SERVICE.
18	236857	1276900	S.MAJUMDAR vs G. RAMJI
19	202496	1276095	SHUKLA TRADE MARK COMPANY, vs CADILA PHARMACEUTICALS LTD.
20	239422	1246946	DASWANI & DASWANI. Vs TRADE MARK REGISTRATION BUREAU
21	246812	1264051	DEPENNING & DEPENNING vs CHANDRAKANT M JOSHI
22	214664	1325561	ABHIJIT BHATTACHARYA,ADVOCATE vs D.P. AHUJA & CO
23	255336	1312612	DASWANI & DASWANI vs R.K. DEWAN & COMPANY
24	222708	1288063	S.MAJUMDAR vs D. SEN & CO
25	199051	1289454	C.J. ASSOCIATES vs D. SEN & CO
26	198302	1280886	DEPENNING & DEPENNING vs MADAMSER & CO.
27	209395	1288503	DASWANI AND DASWANI vs THE ACME CO.

28	218308	1288063	S.MAJUMDAR & CO. vs RAO & RAO
29	234593	1314751	D.SEN & CO. vs D.P. AHUJA & CO
30	215099	1319035	C.J. ASSOCIATES vs WORLDWIDE REGISTRATION BUREAU

Date: 12/09/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	747606	1686653	SHUKLA TRADE MARK COMPANY vs BLUE CROSS LABORATORIES LTD.
2	802328	1889178	R.K. DEWAN & CO. vs ARJUN T. BHAGAT & CO.
3	721532	1388517	MR.MADHU SUDAN SAHA vs S. ARCHANA
4	245221	1389881	D.SEN & CO. vs LEGAL DEPARTMENT
5	767146	1758466	D. P. AHUJA & CO. vs SUNDARAM CLAYTON LTD
6	804164	1739742	D. P. AHUJA & CO. vs WORLDWIDE REGISTRATION BUREAU
7	741569	1691182	D. SEN & CO. vs W.S.KANE & CO
8	797190	1735833	D. P. AHUJA & CO vs MAHTTA & CO
9	234138	1387146	KOLKATA TRADE MARK SERVICE vs CHANDRAKANT M JOSHI
10	810239	1665788	L.S. DAVAR & CO vs MAHTTA & CO.

11	248054	1394178	S. MAJUMDAR & CO. vs SOONGACHI TEA INDUSTRIES PVT. LTD.
12	246951	1383406	SHUKLA TRADE MARK CO. vs K&S PARTNERS
13	724569	1367232	ROHIT KUMAR UPPAL. Vs ANAND AND ANAND
14	239156	1373925	S.MAJUMDAR & CO. vs WORLDWIDE REGISTRATION BUREAU
15	716351	1462603	D. P. AHUJA & CO. vs WORLDWIDE REGISTRATION BUREAU
16	713288	1426104	D. P. AHUJA & CO. vs TRADE MARK PROTEC COMPANY.
17	244217	1368680	C.J. ASSOCIATES vs WORLDWIDE REGISTRATION BUREAU
18	880100	3288477	L.S. DAVAR & CO. vs MANOJ G. MENDA, ADVOCATE.
19	896749	2999327	NADAR VENNILA vs L.S DAVAR & CO.,
20	890368	3041598	L.S. DAVAR & CO. vs S. MAJUMDAR & CO.
21	782781	1921096	TRADE MARK REGISTRATION BUREAU. Vs ANAND AND ANAND.
22	746068	1632451	L.S. DAVAR & CO. vs MEYER ORGANICS PVT. LTD.
23	845627	2400541	SANCHALITA SARKAR vs MAHTTA & CO
24	915139	3191797	DMS vs S. MAJUMDAR & CO.

25	916429	3324492	S. MAJUMDAR & CO. vs ASHOKA TRADE MARKS CO.
26	901443	3497920	ANAND AND ANAND. Vs KARNI TRADE MARKS.
27	901977	3521620	GLOW WELL vs M.M.ASSOCIATES
28	903911	3532444	PREETPAL SINGH ADV vs DASWANI & DASWANI.
29	872745	3115411	S. MAJUMDAR & CO. vs R.K. DEWAN & CO.
30	812586	1653061	L.S. DAVAR & CO. vs B.K. BATTERY INDUSTRIES

Date: 13/09/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	715073	1434918	DE PENNING & DE PENNING vs ASHOKA TRADE MARKS CO
2	713552	1433815	DASWANI & DASWANI vs LALJI ADVOCATES
3	714425	1481365	DASWANI & DASWANI vs A.V. NATHAN ASSOCIATES
4	751854	1475142	D.P. AHUJA & CO vs R.K. DEWAN & CO.
5	713735	1474863	DE PENNING & DE PENNING. Vs MADAMSER & CO.
6	246950	1383405	SHUKLA TRADE MARK COMPANY. Vs K & S PARTNERS
7	726783	1503978	KOLKATA TRADE MARK SERVICE vs DELHI REGISTRATION SERVICES

8	247015	1385018	DASWANI & DASWANI vs Y.J.TRIVEDI & COMPANY
9	712006	1376423	D. P. AHUJA & CO. vs S. MAJUMDAR & CO.
10	233062	1359561	FIDUS LAW CHAMBERS vs PUNJAB REGISTRATION SERVICE
11	232541	1343232	SHUKLA TRADE MARK COMPANY vs S. M. GUPTA & CO.
12	232542	1343233	SHUKLA TRADE MARK CO vs S.M. GUPTA & COMPANY
13	236060	1350036	DASWANI & DASWANI vs S. MAJUMDAR & CO
14	250295	1349622	D.P. AHUJA & CO vs INTTL ADVOCARE
15	717380	1341761	DASWANI & DASWANI vs R.K. DEWAN & CO.
16	916189	3608024	DASWANI & DASWANI. Vs TRADE MARK PROTEC CO.
17	882029	2337773	D. SEN & CO. vs MOHAN ASSOCIATES.
18	901661	3559267	DASWANI & DASWANI. Vs TRADE MARK PROTEC CO.
19	886673	3400875	D.P. AHUJA & CO vs WORLDWIDE INTELLEC
20	854802	2521775	KOLKATA TRADE MARK SERVICE vs M/S. V.A. ASSOCIATES
21	806312	2327496	SHUKLA TRADE MARK COMPANY. Vs SUN PHARMA LABORATORIES LIMITED
22	875742	3141408	DASWANI & DASWANI. vs ANAND AND ANAND.

23	831435	2433243	D. SEN & CO. vs CHARAK PHARMA PVT LTD.
24	815001	2341872	SKYLINE. Vs GREAT TRADE MARK BUREAU
25	833869	2419004	D.P. AHUJA & CO vs G.S. RIJHWANI & CO.
26	879993	3318670	GLOW WELL vs VISHESH AND ASSOCIATES
27	903828	3529227	GARGI SEN vs GIRISH MOHANLAL CHAWLA
28	889410	3454088	ANIRUDDHA MAITRA, ADVOCATE vs S.S. RANA & CO.
29	872743	3115409	S. MAJUMDAR & CO. Vs R.K. DEWAN & CO.
30	906671	3536173	MITRA & ASSOCIATES vs DEPENNING & DEPENNING

Date: 14/09/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	239641	1379598	SAMIR KUMAR DAN vs RAO & RAO
2	232373	1357765	SHUKLA TRADE MARK CO. vs THE ACME CO.
3	717888	1371856	DASWANI & DASWANI vs ANAND AND ANAND.
4	228800	1343232	SHUKLA TRADE MARK COMPANY vs LAW & PRUDENCE
5	228600	1343232	SHUKLA TRADE MARK CO vs DELHI REGISTRATION SERVICE

6	819835	2495345	KHAITAN & CO LLP vs ASHOKA TRADE MARK CO
7	241735	1212908	DASWANI & DASWANI vs ANAND AND ANAND
8	233661	1391688	CHADHA AND CHADHA vs CHADHA AND CHADHA
9	258082	1338969	SHUKLA TRADE MARK CO. Vs LALL LAHIRI AND SALHOTRA.
10	247587	1395039	C. J. ASSOCIATES. Vs IDEAL TECHNOFT LTD.
11	773770	1613953	SURESH & CO. vs SURESH & CO.
12	202786	1208375	TRADE MARK REGISTRATION BUREAU vs SINGH & SINGH LAW FIRM LLP
13	747691	1626354	DASWANI & DASWANI vs CHADHA & CHADHA
14	232056	1240706	LALL & SETHI vs V. BALAKRISHNAN
15	717979	1509046	C. J. ASSOCIATES. Vs MANMOHAN SINGH & ASSOCIATES
16	713646	1370712	KOLKATA TRADE MARK SERVICE vs LALJI ADVOCATES
17	243824	1343257	S. ROY & COMPANY vs LAW & PRUDENCE.
18	237000	1339742	DASWANI & DASWANI vs MAGUNI SAHOO BIDI MERCHANT
19	247499	1389099	DASWANI & DASWANI vs R.K. DEWAN & CO.
20	250920	1392460	D.P. AHUJA & CO vs K & S PARTNERS

21	240348	1352307	EAST INDIA PHARMACEUTICAL WORKS LTD vs KAN AND KRISHME
22	208899	1201949	SHUKLA TRADE MARK COMPANY, vs O.P. SHARMA BROTHERS
23	239129	1359035	DEPENNING & DEPENNING vs M.P.MIRCHANDANI & CO.,
24	246555	1283907	DASWANI & DASWANI vs SHUKLA TRADE MARK COMPANY
25	201473	1277260	D.P. AHUJA & CO vs R.K. DEWAN & CO.
26	746017	1619544	DE PENNING & DE PENNING. Vs LALJI ADVOCATES
27	234535	1350036	DASWANI & DASWANI vs SHUKLA TRADE MARK CO.
28	713088	1365983	DASWANI & DASWANI. Vs R.K. DEWAN & CO.
29	258649	1359273	SKYLINE. Vs ANAND AND ANAND ADVOCATE
30	257218	1375997	D. SEN & CO vs LALL & SETHI
31	734390	1509395	H. V. WILLIAMS & CO. vs LALJI ADVOCATES
32	712032	1337134	DASWANI & DASWANI. Vs EMAMI LTD

Date: 15/09/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
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1	195404	1233503	TRADE MARK REGISTRATION BUREAU vs MUNNA HOSIERY
2	726979	1497975	D. P. AHUJA & CO. vs W. S. KANE & CO.
3	201855	1295873	D.P. AHUJA & CO vs MADAMSER & CO
4	209463	1314213	SHUKLA TRADE MARK COMPANY vs W.S. KANE & CO
5	223066	1302223	TRADE MARK REGISTRATION BUREAU vs LALL & SETHI
6	710705	1373309	DEBASHISH DATTA vs QUEST IP
7	714290	1495610	RENE FOODS PVT.LTD. Vs D. SEN & CO.
8	238816	1359035	LALL & SETHI vs MAYUR SHANTILAL GALA
9	724846	1490718	D. SEN & CO. vs M. P. MIRCHANDANI & CO.
10	715234	1448899	D. SEN & CO. vs VISHESH & ASSOCIATES
11	244820	1383150	D. SEN & CO vs W.S. KANE & CO
12	710879	1360463	S. MAJUMDAR & CO vs SATGURU AGRO INDUSTRIES
13	230931	1275844	SKYLINE CORPORATE LAW HOUSE LLP vs B.K. GUPTA
14	712360	1401260	S. MAJUMDAR & CO vs ASHOKA REGISTRATION SERVICE
15	199601	1274912	D. SEN & CO vs M.P. MIRCHANDANI & CO

16	738781	1609945	DELHI REGISTRATION SERVICES vs TAJ TRADE MARK PVT. LTD.
17	901743	3528115	JEETEN KUMAR DHAL, ADVOCATE vs MOHAN ASSOCIATES.
18	912802	3649496	S.SINGH & ASSOCIATES vs REMFY & SAGAR
19	879027	3239698	AMRIT PAL SINGH vs IPR HOUSE.COM
20	886290	3458678	PREETPAL SINGH ADV vs M/S. V.A. ASSOCIATES
21	908741	3188738	CHAKRABORTY & ASSOCIATES vs MOHAN ASSOCIATES.
22	207441	1225393	SHUKLA TRADE MARK COMPANY, vs SHARMA & ASSOCIATES.
23	231205	1248461	DASWANI & DASWANI vs TRADEMARK JURIS
24	726947	1423187	C. J. ASSOCIATES. Vs ASHOKA TRADE MARKS CO.
25	716148	1438107	C. J. ASSOCIATES. Vs D. P. AHUJA & CO.
26	716364	1478090	MD. BELAL vs IZUK CHEMICALS AND HERBALS
27	715681	1440514	PAWAN KUMAR MAHESHWARI, ADVOCATE vs W. S. KANE & CO.
28	711282	1400427	DASWANI & DASWANI. Vs LALJI ADVOCATES
29	714998	1443330	L.S. DAVAR & CO. vs DELHI REGISTRATION SERVICES
30	715679	1448062	DASWANI & DASWANI. Vs M.P. MIRCHANDANI & CO.